

(b) These have been chosen on consideration of the volume of traffic and other relevant factors.

(c) No other stations have been programmed for electrification in the near future.

THEFT ON RAILWAYS

1009. Chaudhri Muhammed Shaffee: Will the Minister of Railways be pleased to state:

(a) the number of theft cases registered in respect of loss of Railway property during the years 1953 and 1954;

(b) the main items of goods stolen and their total value; and

(c) the value of goods recovered?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 8,060 in 1953 and 12,806 in 1954.

(b) The main items of goods stolen are Dynamo belts, Brass bearings, Engine fittings, electrical and brass fittings in coaches, coal etc. Their total value in two years is:—

1953	Rs. 11,26,012
1954	Rs. 9,10,937

(c) The value of goods recovered during the last two years is:—

1953	Rs. 1,72,140
1954	Rs. 2,01,230

BARASET-BASIRHAT LIGHT RAILWAY

1010. Shri S. C. Samanta: Will the Minister of Railways be pleased to state the annual income and expenditure of the Baraset-Basirhat Light Railway during the last three years?

The Deputy Minister of Railways and Transport (Shri Alagesan): The earnings and expenditure are as follows:—

Year	Earnings	Expenditure
	(In lakhs of Rs.)	
1951-52	3'96	7'70
1952-53	9'26	11'98
1953-54	9'38	12'40

GOLD MINES HUTTI

1011. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to lay a statement on the Table of the House showing:

(a) the total number of Supervisors, Foremen and Assistant Foremen, department-wise employed in the Gold Mines Hutti, Hyderabad State; and

(b) the number of workers working under them?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix XII, annexure No 9.]

HATTI GOLD MINES

1012. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:

(a) the number of foreign engineers and officers employed in the Gold Mines, Hutti, Hyderabad State;

(b) the tenure of the officers and their salaries and allowances, separately; and

(c) the nature of their work?

The Deputy Minister of Labour (Shri Abid Ali): (a) Four.

(b) and (c). They are on three years' agreement expiring on the 30th June, 1957. Two statements showing their salaries and allowances and nature of their work are placed on the Table of the Lok Sabha. [See Appendix XII, annexure No. 10.]

RAILWAY EMPLOYEES

1013. Shri B. D. Shastri: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an imaginary supply of 1,08,620 bricks was made on the sub-divisions of Assistant Engineers of Jabbalpore and Satna respectively; and

(b) if so, the action Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No, Sir; certain discrepancies.

however, in regard to the supply of bricks in A.E.N's workshop, Jabbalpore, have been reported and a Committee of Senior Scale Officers has been ordered to examine the discrepancies.

ALL INDIA TUBERCULOSIS WORKERS' CONFERENCE

1014. Shri S. N. Das: Will the Minister of Health be pleased to state:

(a) whether the Government of India were, in any way, associated with the All India Tuberculosis Workers' Conference organised by the Tuberculosis Association of India and held recently at Amritsar;

(b) if so; the nature of participation; and

(c) the subjects that were discussed at the Conference and the important decisions taken there?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Three officers of the Government of India were deputed to attend the Conference, on invitation.

(c) The subjects on which papers were read and on which discussions took place at the Conference were as follows:—

- (1) International contacts of the Tuberculosis Association of India;
- (2) Follow-up of Mass X-Ray Surveys;
- (3) Experience of Medico-Social Workers in T. B. Work;
- (4) Role of surgery in lung tuberculosis;
- (5) Anaesthesia in Chest Surgery;
- (6) Review of B.C.G. vaccination work in India;
- (7) Methods of educating the public in regard to T.B. control work;
- (8) Cardio Vascular causes of cough;
- (9) Tuberculosis and anti-biotics;
- (10) Tuberculosis Polyserositis;
- (11) Child Tuberculosis; and
- (12) Pleural Symphysis.

Proceeding of the Conference have not yet been published. So far as the Government of India are aware, no decisions were taken by the Conference. This annual gathering is meant for discussions and exchange of views and is of educative value.

CIVIL AVIATION DEPARTMENT

1015. Shri Balkrishnan: Will the Minister of Communications be pleased to state:

(a) the number of posts reserved for Scheduled Caste candidates in the Civil Aviation Department as Aerodrome Officers and Assistants Aerodrome Officers; and

(b) the number of these posts filled up by Scheduled Caste candidates?

The Deputy Minister of Communication (Shri Raj Bahadur): (a) and (b). I lay on the Table of the Sabha a statement showing the particulars regarding Assistant Aerodrome Officers. [See Appendix XII, annexure No. 11]. There is no reservation in the grade of Aerodrome Officers as these posts are filled by promotion from the grade of Assistant Aerodrome Officers.

EMPLOYEES OF FORMER AIR INDIA LIMITED

1016. Shri T. B. Vittal Rao: Will the Minister of Communications be pleased to state whether it is a fact that the new pay-scales of all the employees of the former Air India Limited are being determined on the basis of pay structure recommended by the Services Committee?

The Deputy Minister of Communications (Shri Raj Bahadur): The pay scales of the staff of the Air India Ltd., employed now in the Indian Air Lines Corporation have been largely based on the recommendations of the Services Committee. The staff of Air India Ltd., absorbed in the Air India International are at present continuing on the scales of pay which they were drawing while in employ of the Company as the terms and conditions of